GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 1676 TO BE ANSWERED ON DECEMBER 18, 2023

TARGETS FIXED UNDER PMAY-U

NO. 1676. SHRI DHANANJAY BHIMRAO MAHADIK:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) targets fixed under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) and corresponding achievements since its inception, State-wise;
- (b) details of the criteria adopted to identify beneficiaries under PMAY-U;
- (c) number of people benefitted under PMAY-U since the inception of the Yojana in the State of Maharashtra;
- (d) details of the total number of houses sanctioned, allotted and still under construction in the State of Maharashtra in FY 2023-24; and
- (e) whether there has been a delay in construction and allotment of houses under the scheme and if so, details thereof including the steps taken by Government to remedy the same?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) to (d) 'Land' and 'Colonisation' are State subjects. Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) under "Housing for All" Mission since June 2015 by providing Central assistance to supplement efforts of States/ Union Territories (UTs) for providing all weather 'pucca' houses with basic civic services to all eligible urban beneficiaries. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses. Based on the project proposals submitted by States/ UTs, as on 04.12.2023, 118.63 lakh houses have been sanctioned under PMAY-U, out of which 113.43 lakh have been grounded for construction; of which 78.27 lakh have been completed and delivered to beneficiaries. State/UT wise details of houses sanctioned, grounded and completed, including the State of Maharashtra, under PMAY-U is at Annexure.

Under PMAY-U, the selection of beneficiaries under BLC/AHP/ISSR verticals is done by respective State/ UT as per scheme guidelines based on the following criteria:

- (i) Not owning 'pucca' house in his/her name or any other family member's name, anywhere in India.
- (ii) Belonging to Economically Weaker Section (EWS) with annual household income of upto ₹3 lakh.
- (iii) Ownership of land to avail benefit under Beneficiary Led Construction (BLC) component of the Mission
- (e) The Ministry regularly reviews the status of implementation of PMAY-U with States/UTs through Monthly Progress Reports (MPRs), Monthly Review Meetings and in the meetings of Central Sanctioning and Monitoring Committee (CSMC).

PMAY-U, which was earlier upto 31.03.2022, has since been extended upto 31.12.2024, except CLSS vertical, to complete all the sanctioned houses without changing the funding pattern and implementation methodology. States/UTs, including the State of Maharashtra, have been advised to expedite to complete all sanctioned houses within the extended Mission period as per Detailed Project Reports.

Annexure referred in reply to Rajya Sabha Unstarred Q.No. 1676 to be answered on 18-12-2023 Including Maharashtra, State/UT wise details of houses sanctioned, grounded for construction

and houses completed under PMAY-U

C N		Name of the	Houses Sanctioned	Houses	Houses
Sr. No.		State/ UT	(Nos)	Grounded (Nos)	Completed (Nos)
1	States	Andhra Pradesh	21,32,432	20,07,436	8,68,342
2		Bihar	3,24,996	3,03,304	1,15,932
3		Chhattisgarh	3,02,663	2,82,396	2,01,785
4		Goa	3,146	3,146	3,144
5		Gujarat	10,05,204	9,77,652	8,91,700
6		Haryana	1,15,034	92,903	66,174
7		Himachal Pradesh	12,758	12,352	9,789
8		Jharkhand	2,29,156	2,13,262	1,33,439
9		Karnataka	6,38,121	5,92,173	3,29,815
10		Kerala	1,66,752	1,46,790	1,17,235
11		Madhya Pradesh	9,61,147	9,43,757	7,29,627
12		Maharashtra	13,95,199	11,13,594	8,24,756
13		Odisha	2,03,380	1,70,449	1,38,042
14		Punjab	1,32,235	1,13,308	78,147
15		Rajasthan	2,89,446	2,55,141	1,75,567
16		Tamil Nadu	6,81,795	6,61,367	5,49,018
17		Telangana	2,50,084	2,44,219	2,24,339
18		Uttar Pradesh	17,72,301	16,74,580	13,40,499
19		Uttarakhand	65,519	55,049	32,819
20		West Bengal	6,68,953	6,12,193	3,78,590
Sub- total (States): -			1,13,50,321	1,04,75,071	72,08,759
21	tes	Arunachal Pradesh	8,499	8,360	6,822
22		Assam	1,76,643	1,52,164	90,928
23	Sta	Manipur	56,037	48,068	11,829
24	ast	Meghalaya	4,758	3,786	1,171
25	North East States	Mizoram	39,605	39,215	7,530
26		Nagaland	31,860	31,841	18,954
27		Sikkim	594	449	209
28		Tripura	89,068	84,499	68,401
Sub- total (N.E. States): -		al (N.E. States): -	4,07,064	3,68,382	2,05,844
29	Union Territories	A&N Island	376	376	47
30		Chandigarh	1,256	1,256	1,256
31		DNH & DD	10,468	10,196	9,181
32		Delhi	29,976	29,976	29,976
33		J&K	47,040	41,132	20,547
34		Ladakh	1,307	1,014	754
35		Lakshadweep	-	-	-
36		Puducherry	15,265	14,344	9,257
Sub- total (UT): -			1,05,688	98,294	71,018
Grand Total: -			118.63 Lakh	113.43 Lakh*	78.27 Lakh*

^{*} Includes completed (3.41 lakh)/grounded (4.01 lakh) houses of JnNURM during mission period.